

MINUTES OF THE MEETING OF THE ADMINISTRATIVE AND GENERAL SUPERVISION COMMITTEE HELD ON 16.03.2020 AT 2.30 PM IN THE LARGER CHAMBER OF HON'BLE THE CHIEF JUSTICE.

CORAM : HON'BLE THE CHIEF JUSTICE  
 HON'BLE MS. JUSTICE HIMA KOHLI  
 HON'BLE MR. JUSTICE VIPIN SANGHI  
 HON'BLE MR. JUSTICE SIDDHARTH MRIDUL  
 HON'BLE MR. JUSTICE MANMOHAN  
 HON'BLE MR. JUSTICE RAJIV SAHAI ENDLAW  
 HON'BLE MR. JUSTICE J.R. MIDHA

In attendance: Mr. Manoj Jain, Registrar General  
 Mr. Mohit Mathur, President, DHCBA  
 Mr. Abhijat, Hony. Secretary, DHCBA

Item No.	AGENDA	MINUTES																														
1.	To consider the urgent resolution passed by DHCBA on 16.03.2020 and to review the steps taken by this Court to combat the impending threat of coronavirus (2019-nCoV)	<p>Various steps were directed to be taken by this Committee in its meeting held on 13.03.2020. Representatives of the Bar have informed that despite the directions given by this Court, the desired result is not forthcoming and the courts are still not decongested as anticipated.</p> <p>Discussed. The Committee further resolves as under:</p> <p>i. The functioning of this court stands restricted till 20.03.2020 as per the fresh roster which is <b>Annexure-A</b>.</p> <p>ii. All the pending matters before this Court (including the courts of Registrars and Joint Registrars) would be adjourned to the following dates:</p> <table border="1"> <thead> <tr> <th>S. No.</th> <th>Date already fixed</th> <th>New Date of Hearing</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>17.03.2020</td> <td>14.04.2020</td> </tr> <tr> <td>2</td> <td>18.03.2020</td> <td>15.04.2020</td> </tr> <tr> <td>3</td> <td>19.03.2020</td> <td>16.04.2020</td> </tr> <tr> <td>4</td> <td>20.03.2020</td> <td>17.04.2020</td> </tr> </tbody> </table> <p>iii. Notice to the above effect be uploaded on the website of this Court so that no litigant or advocate is inconvenienced.</p> <p>iv. The Benches, which would sit as per <b>Annexure-A</b>, would take up only urgent matters. The urgent matters, to be listed on the following day, shall be determined by the following Joint Registrars (Judicial):</p> <table border="1"> <thead> <tr> <th>S. No.</th> <th>Name of JR (Judicial)</th> <th>Jurisdiction</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>Sh.Raj Kumar Tripathi</td> <td>Writ</td> </tr> <tr> <td>2</td> <td>Sh. Rakesh Pandit</td> <td>Civil Appellate, Company Matters</td> </tr> <tr> <td>3</td> <td>Sh.Vijay Shankar</td> <td>Criminal</td> </tr> <tr> <td>4</td> <td>Sh. Sharad Gupta</td> <td>Original</td> </tr> </tbody> </table> <p>The time of the mentioning before the said JR (Judicial) will be from 10:30 am to 12:00 noon</p>	S. No.	Date already fixed	New Date of Hearing	1	17.03.2020	14.04.2020	2	18.03.2020	15.04.2020	3	19.03.2020	16.04.2020	4	20.03.2020	17.04.2020	S. No.	Name of JR (Judicial)	Jurisdiction	1	Sh.Raj Kumar Tripathi	Writ	2	Sh. Rakesh Pandit	Civil Appellate, Company Matters	3	Sh.Vijay Shankar	Criminal	4	Sh. Sharad Gupta	Original
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	<p>everyday till 20.03.2020.</p> <p>v. The courts subordinate to this court would take up only bail matters and matters requiring urgent stay/injunction, till 31.03.2020 and rest of the matters would be adjourned. Final argument matters (including time bound matters) be postponed beyond 31.03.2020.</p> <p>vi. The unit criteria applicable to subordinate courts would remain suspended from 16.03.2020 till 31.03.2020.</p> <p>vii. No under-trial prisoner would be produced before the subordinate courts till 31.03.2020 and if production of any such person is indispensable, the facility of video conferencing be utilized. For the purposes of extension of remand in remaining matters, the District and Sessions Judge (HQ) would depute sufficient number of duty MMs in all the jails situated in Delhi or use the facility of video conferencing for the same.</p> <p>viii. The Delhi Judicial Academy would suspend all its institutional training programmes till 31.03.2020. However, for DJS officers undergoing induction training, the court attachments would continue.</p> <p>ix. The Filing Counter in the High Court will remain open and limitation period shall continue to run as before.</p> <p>x. This Committee shall review the situation on 20.03.2020.</p> <p>Registry shall take steps in anticipation of confirmation of minutes.</p>
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Submitted please.

ALL ABOUT LAW

(MANOJ JAIN)  
REGISTRAR GENERAL

HON'BLE MR. JUSTICE J.R. MIDHA

HON'BLE MR. JUSTICE RAJIV SAHAI ENDLAW

HON'BLE MR. JUSTICE MANMOHAN

HON'BLE MR. JUSTICE SIDDHARTH MRIDUL

HON'BLE MR. JUSTICE VIPIN SANGHI

HON'BLE MS. JUSTICE HIMA KOHLI

HON'BLE THE CHIEF JUSTICE

**For Information:**

HON'BLE MR. JUSTICE I.S. MEHTA

S.No.	Name of the Hon'ble Judges	Date of sitting
<b>Division Bench</b>		
1.	Hon'ble Ms. Justice Hima Kohli Hon'ble Ms. Justice Asha Menon	17.03.2020 & 19.03.2020
2.	Hon'ble Mr. Justice Vipin Sanghi Hon'ble Mr. Justice Rajnish Bhatnagar	
3.	Hon'ble Mr. Justice Manmohan Hon'ble Mr. Justice Sanjeev Narula	
4.	Hon'ble Mr. Justice Rajiv Sahai Endlaw Hon'ble Ms. Justice Sangita Dhingra Sehgal	
5.	Hon'ble Mr. Justice D.N. Patel (Chief Justice) Honble Mr. Justice C. Hari Shankar	18.03.2020 & 20.03.2020
6.	Honble Mr. Justice Siddharth Mridul Honble Mr. Justice Taiwant Singh	
7.	Honble Mr. Justice J.R. Midha Honble Mr. Justice I.S. Mehta	
<b>Single Bench (Civil Jurisdiction)</b>		
1.	Hon'ble Mr. Justice Jayant Nath	17.03.2020 & 19.03.2020
2.	Hon'ble Mr. Justice Sanjeev Sachdeva	
3.	Hon'ble Ms. Justice Prathiba M. Singh	
4.	Hon'ble Mr. Justice Anup Jairam Bhambhani	
5.	Honble Mr. Justice Najmi Waziri	18.03.2020 & 20.03.2020
6.	Honble Mr. Justice A.K. Chawla	
7.	Honble Mr. Justice Navin Chawla	
<b>Single Bench (Criminal Jurisdiction)</b>		
1.	Hon'ble Mr. Justice Suresh Kumar Kait	17.03.2020 & 19.03.2020
2.	Hon'ble Ms. Justice Anu Malhotra	
3.	Hon'ble Mr. Justice Manoj Kumar Ohri	
4.	Honble Mr. Justice Vibhu Bakhru	18.03.2020 & 20.03.2020
5.	Honble Mr. Justice Yogesh Khanna	
6.	Honble Mr. Justice Brijesh Sethi	
<b>Original Jurisdiction (Civil)</b>		
1.	Hon'ble Mr. Justice Rajiv Shakhder (Judge-in-charge)	17.03.2020 & 19.03.2020
2.	Hon'ble Mr. Justice V. Kameswar Rao ( 'A' Court)	
3.	Hon'ble Ms. Justice Jyoti Singh ( 'B' Court)	
4.	Honble Ms. Justice Mukta Gupta ( 'F' Court)	18.03.2020 & 20.03.2020
5.	Honble Ms. Justice Rekha Palli ( 'G' Court)	
6.	Honble Mr. Justice Prateek Jalan ( 'D' Court)	